



\$~56 to 59

* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ W.P.(C) 6037/2018 &CM APPL. 23435/2018, CM APPL.
15532/2022,CM APPL. 23297/2022
NCLT BAR ASSOCIATION THR ITS
SECRETARY GENERAL

.....Petitioner

Through: Mr. A.S. Chandhiok, Sr. Adv. with
Mr. Vipul Ganda, Mr. Abhishek
Sharma, Mr. S.K. Giri, Mr. T. S.
Sawhney, Ms. Nirti Dua, Ms. Ragini
Sharma and Ms. Riya, Advocate and
Ms. Kritya Sinha, Advs.
Mr. Shikhil Suri, Mr. Surabh and Mr.
Avik, Advocates

versus

UNION OF INDIA AND ORSRespondents

Through: Ms. Bharathi Raju, SPC for R-1 to 9

(57)

+ W.P.(C) 9940/2018 &CM APPL. 50049/2019,CM APPL. 4056/2020,
CM APPL. 37918/2023

NATIONAL COMPANY LAW TRIBUNAL AND APPELLATE
TRIBUNAL BAR ASSOCIATION

.....Petitioner

Through: Mr. A.S. Chandhiok, Sr. Adv. with
Mr. Vipul Ganda, Mr. Abhishek
Sharma, Mr. S.K. Giri, Mr. T. S.
Sawhney, Ms. Nirti Dua, Ms. Ragini
Sharma and Ms. Riya, Advocate and
Ms. Kritya Sinha, Advs.

versus

MINISTRY OF CORPORATE AFFAIRS AND ORS.



.....Respondent

Through:

(58)

+ W.P.(C) 1100/2020 & CM APPL. 3661/2020

ATEENDRA SAUMYA SINGH

.....Petitioner

Through:

Mr. Aditya Tyagi, Advocate

versus

UNION OF INDIA AND ORS.

.....Respondents

Through:

Ms. Bharathi Raju, SPC
Mr. A. S. Chandiok, Senior Advocate
(Amicus curiae) with Mr. Tarranjit
Singh Sawhney, Ms. Saroj Bidawat,
Advocates

(59)

+ W.P.(C) 7484/2024 & CM APPL. 31183/2024

DEEPAK KHOSLA

.....Petitioner

Through:

versus

UNION OF INDIA ACTING THROUGH MINISTRY OF HOME
AFFAIRS & ORS.

.....Respondents

Through:

Ms. Shiva Lakshmi and Mr. Govind
Sharma, Advocate for UOI
Ms. Manisha Agrawal Narain, CGSC
with Mr. Chandandeep Singh and Mr.
Sandeep Singh, Advocates for R-4

CORAM:

HON'BLE THE ACTING CHIEF JUSTICE

HON'BLE MR. JUSTICE TUSHAR RAO GEDELA



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ORDER
14.01.2025

1. A request for an adjournment is made by learned counsel appearing for the petitioner.
2. At request, list on 19.03.2025.

VIBHU BAKHRU, ACJ

TUSHAR RAO GEDELA, J

JANUARY 14, 2025

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Click here to check corrigendum, if any